

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4937
ANSWERED ON:20.12.2002
PURITY OF GOLD
PRAVEEN RASHTRAPAL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government propose to enact a law thereby selling the gold with Bureau of Indian Standards Certification; and
- (b) if not the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) & (b): No, Sir. It is not possible for the Government to make the sale of Gold with Bureau of Indian Standards Certification Mark compulsory at this stage due to unorganized sector of jewellers spread all over the country. Besides, the existing infrastructure of the Hallmarking Centres for gold Jewellery is not adequate to cater to the demand of compulsory certification.